

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.01.2019

ORDER NO. 09 OF 2019

Hon'ble President is pleased to modify the roster order No. 274 of 2018 for CESTAT, Mumbai constituting Division Benches to hear part-heard matters/misc application:-

1. On 15/01/2019 at 02.30 p.m. Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matters/misc application:-
C/Misc/86675, 86676/18
C/86215, 86222-86224/17

2. On 18/01/2019 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part-heard matters:-
E/86669/15
E/Co/91172/15
E/264/10.

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.01.2019

ORDER NO. 10 OF 2019

Hon'ble President is pleased to modify the roster order no. 112/2018 for CESTAT, Chandigarh for the period from **18/02/2019 to 22/02/2019** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 18/02/2019 to 22/02/2019	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

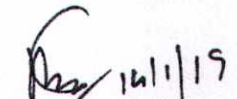


(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


14/1/19
Dy. Registrar